

Annexure-2													
Name of the corporate debtor: RM BHUTHER AND COMPANY LIMITED ; Date of commencement of CIRP: 04.09.2025; List of creditors as on: 12.09.2026													
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)													
(Amount in ₹)													
Sr. no.	Name of creditor	Details of claim received		Details of claim admitted					Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if Any
		Date of Receipt	Amount claimed	Amount of Claim Admitted	Nature of claim	Amount covered by guarantee	Whether Related party?	% of voting share in COC					
1	JM Financial Credit Solutions Limited	16.09.2025	3,70,66,14,619	3,68,24,96,142	Loan given	Corporate Guarantee	No	92.52	-	-	2,41,18,477	-	The TDS amount is to be claimed by the TDS Department. Thereby the entire TDS amount is not admitted
2	Radhaballabh Silk Mills Pvt Ltd	15.09.2025	29,75,07,978	29,75,07,978	Loan given	Personal Guarantee	No	7.48	-	-	-	-	Refer Note
3	Abhiruchi Vision Private Limited	10.10.2025	53,00,854	-	Loan given	Not Applicable	No	-	-	-	-	-	Refer Note
4	Gouri Merchandise Private Limited	10.10.2025	48,91,107	-	Loan given	Not Applicable	No	-	-	-	-	-	Refer Note
5	Hanurang Projects Private Limited	10.10.2025	1,17,57,556	-	Loan given	Not Applicable	No	-	-	-	-	-	Refer Note
6	Kashmir Motor and General Finance Private Limited	13.10.2025	56,02,702	-	Loan given	Not Applicable	No	-	-	-	-	-	Refer Note
7	Modem Vyapaar Private Limited	10.10.2025	47,77,559	-	Loan given	Not Applicable	No	-	-	-	-	-	Refer Note
8	Turnkey Infrastructures Private Limited	22.10.2025	59,20,145	-	Loan given	Not Applicable	No	-	-	-	-	-	Refer Note
9	Sidhu Investment Private Limited	4.11.2025	1,48,94,086	-	Loan given	Not Applicable	No	-	-	-	-	1,48,94,086.00	We are awaiting certain clarification from the claimant, thus the entire claim is under verification.
	TOTAL		4,05,72,66,606	3,98,00,04,120		-	-	100.00	-	-	2,41,18,477	1,48,94,086	-

Note: The above-mentioned six Financial Creditors (Sr No. 3 to 8) have withdrawn their respective claims pursuant to settlement with the Suspended Management outside the CIRP. The withdrawal of their claims and reconstitution of the CoC were approved/taken on record by the Hon'ble NCLT vide order dated 18.08.2026. Accordingly, the amount of claim admitted in respect of these Financial Creditors is Nil.